F.No.450/108/2004-CUS-IV Government of India Ministry of Finance Department of Revenue Central Board of Excise & Customs

Subject:-Clearance of imported metal scraps-Procedure regarding.

I am directed to invite your attention to the Board's Circular No.56/2004-Cus, dated 18th October, 2004 on the above mentioned subject and to say that the Directorate General of Foreign Trade vide Public Notice No.38/2004-09, dated 27.12.2004 have further amended the Para 2.32(i)(b) and deleted Para 2.32 (i)(I)(c) of Handbook of Procedure (Vol.I). Accordingly, the Board hereby makes following amendment in the Circular No.56/2004-Cus, dated 18.10.2004.

In para 5(ii), after the list of 15 customs stations, the following entries shall be inserted, namely,-

"16. ICD Ludhiana, and

- 17. ICD Dadri, Greater Noida."
- **2.** The above instructions may be brought to the notice of the Trade immediately through appropriate Public Notice.
- **3.** Receipt of this Circular may kindly be acknowledged.
- **4.** Hindi version will follow.

Yours faithfully Anupam Prakash Under Secretary to the Government of India Phone No.23094182